

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 2250 of 2001
M.A. No. 1878/2001

(6)

New Delhi, this the 13th day of February, 2002

HON'BLE MR. KULDIP SINGH, MEMBER (JUDL)

1. Narayan Singh
S/o Shri Makhan Singh
R/o K-129, Shakurpur,
Anandvas, Delhi.
2. Bhagwan Das
S/o Bihari Lal
R/o K-128, Shakurpur,
Anandvas, Delhi.
3. Prem Chand
S/o Bihari Lal
R/o K-128, Shakurpur,
Anandvas, Delhi.
4. Amar Singh
S/o Shri Makhan Singh
R/o K-129, Shakurpur,
Anandvas, Delhi.
5. Jitendra
S/o Padam Singh
R/o K-68, Shakurpur,
Anandvas, Delhi.

-APPLICANTS

(By Advocate: None)

Versus

1. Union of India
through Secretary,
Ministry of Home Affairs, North Block,
New Delhi.
2. The Director,
Intelligence Bureau,
Ministry of Home Affairs,
Government of India, New Delhi.
3. Assistant Director (G), Intelligence Bureau,
Ministry of Home Affairs,
35, Sardar Patel Marg,
New Delhi.

-RESPONDENTS

(By Advocate: Shri M.M. Sudan, Sr. Counsel)

O R D E R (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (Judl)

As no authorised person has appeared on behalf

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of the applicants, therefore, the case is dismissed for default and non-prosecution.


(KULDIP SINGH)
MEMBER (JUDJ)

/ Rakesh